

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.11.2018.**

NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.

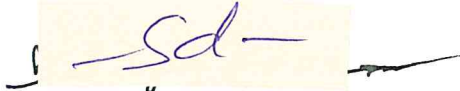
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

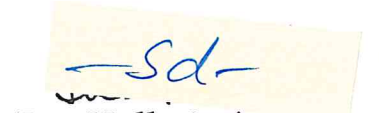
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. P. Nagesh, Advocate for the Petitioner
Mr. Rajeev Kumar, Advocate for RP
Mr. Manoj Kulshrestha, Advocates for RP

ORDER

CA 688/2018 has been filed by the RP. List this application for consideration on 5th November, 2018 along with other matters.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**